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**BEFORE THE AJUDICATING AUTHORITY
(NATIONAL COMPANY LAW TRIBUNAL)
AHMEDABAD BENCH
AHMEDABAD**

C.P. (I.B) No. 53/7/NCLT/AHM/2017




Coram:

**Present: Hon'ble Mr. BIKKI RAVEENDRA BABU
MEMBER JUDICIAL**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF AHMEDABAD
BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 27.07.2017**

Name of the Company: ICICI Bank Ltd.
V/s.
ABG shipyard Ltd.

Section of the Companies Act: Section 7 of the Insolvency and Bankruptcy
Code

<u>S.NO.</u>	<u>NAME (CAPITAL LETTERS)</u>	<u>DESIGNATION</u>	<u>REPRESENTATION</u>	<u>SIGNATURE</u>
1.	Parth Contractor	Adv	Respondent	
2.	Saurabh Soparkar Gautam Sundaresh Abhishek Mukherjee	Sr. Advocate }	Relator Relator	 

ORDER

Learned Senior Advocate Mr. Saurabh Soparkar with Learned Advocate Mr. Gautam Sundaresh with Learned Advocate Mr. Abhishek Mukherjee present for Financial Creditor/ Applicant. Learned Advocate Mr. Parth Contractor present for Respondent.

Respondent filed Affidavit.

Purchis filed by learned Counsel for Applicant regarding stage of winding up proceeding before Hon'ble High Court of Gujarat, company petition no. 375/2016.

Heard arguments of Learned Counsel for Applicant and Learned Counsel for Respondent.

Order reserved.


**BIKKI RAVEENDRA BABU
MEMBER JUDICIAL**